

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6296
ANSWERED ON:04.05.2010
VOTING AGE FOR SGPC ELECTION
Singh Shri Sukhdev

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to reduce the age limit from 21 years to 18 years for casting vote in Shiromani Gurdwara Parbandhak Committee (SGPC);
- (b) if so, the details thereof;
- (c) whether there is any proposal to issue photo identity card to the voters for the said election;
- (d) if so, the details thereof; and
- (e) if not, the steps taken by the Government to check bogus voting?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI AJAY MAKEN)

(a) & (b): Yes, Madam. A proposal to reduce the age limit from 21 years to 18 years is under consideration of the Government.

(c) & (d): No, Madam.

(e): to check the bogus voting, the elector is required to produce one of the following documents for establishing his identity.

1. Passport.
2. Driving Licences.
3. Income Tax Identity (PAN) Cards.
4. Service Identity Cards issued to its employees by State/Central Government, Public Sector Undertakings, Local Bodies or Public Limited Companies with photographs.
5. Passbooks issued by Public Sector Banks/Post Office and Kisan Passbooks with photographs (accounts opened up to 28.2.2009).
6. Property documents such as Pattas, Registered Deeds etc. with photograph.
7. SC/ST/OBC Certificates issued by competent authority with photographs (issued upto 28.2.2009).
8. Pensions documents such as Ex-Serviceman's Pension Books/ Pension Payment Order, Ex-Serviceman's Widow/ Dependent Certificates, Old Age Pension Order, Widow Pension Order with photographs (issued upto 28.2.2009).
9. Freedom Fighter Identity Cards with photographs.
10. Arms Licences (issued upto 28.2.2009).
11. Certificate of Physically Handicapped with photograph issued by the competent authority (issued upto 28.2.2009).
12. Job Cards issued under National Rural Employment Guarantee Agency (NREGA) with photograph issued upto 28.2.2009.
13. Health Insurance Scheme Smart Cards with photograph (Ministry of Labour's Scheme issued upto 28.2.2009).

It is further informed that any of the above mentioned photo documents available only to the head of the family may be used for identifying the other members of the family provided all members come together and are identified by the Head of the family.

All the electors are being appealed to take note of these directions of the Commission and bring their Electors photo identity cards (EPICs) or any one of the above alternative photo documents on poll day.